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29/2/2020 - F
Shobha

Declaration of Assets and Liabilities

Year 2023

SHOBHA KUMARI, daughter/wife of **UMESH YADAV**
 aged **30** years, belonging to **Office Attendant**
 service and presently working as **Bihar Vidhan Sabha Patra**
 give herewith below the details of the assets (Immoveable, moveable, bank balance, etc.) of
 myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant Name	Dependant Name	Dependant Name
(i)	Cash	19000/-	SANJEEV KUMAR			
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.I. Bihar Vidhan Mandal 1200/-				
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial instruments: NSE, Post Office Savings, LIC Policies, etc.	40000/- LIC Accident				
(v)	Motor Vehicles (Details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	250gm gold 300gm silver				
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange In respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Son	Spoouse Name	Dependant 1 Name	Dependant 2 Name	Dependant 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey door numbers - Extent (Total measurement) - Current market value					
(iv)	Business Apartments etc. - Location(s) - Survey door numbers - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

Note: Please give separate details for each item.

Sl. No.	Description	Amount outstanding	Date of last payment
(i)	(i) Dues from Banks		
	(ii) Loans from Financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

B. Details of immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Rate	Spouse Name	Dependent 1 Name	Dependent 2 Name	Dependent 3 Etc Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey number - Extent - Current Total measurement - Current market value					
(iv)	Houses, Apartments - Location(s) - Survey number - Extent - Current Total measurement - Current market value					
(v)	Others such as inventories etc					

(c) Give herein below the details of my liability / oweables to public financial institutions and government dues

[Note: Please give separate details for each item]

Sr. No.	Description	Amount due/reason	Date of payment/receipt
(a)	Commercial Banks		
(b)	Indirect tax liabilities		
(c)	Government Dues		
(i)	(a) dues to departments dealing with government accommodation		
(ii)	(b) dues to departments dealing with supply of water		
(iii)	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones.	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN).]	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	
	(iii) Sales Tax (Only in case of proprietary business)	
	(iv) Property Tax	

C Personal Detail

Government No.:

10KPK4013C

Gender:

F (Female)

Date of Birth:

10021992

Class/Group:

C (Male)

Cadre:

Bihar Vidhan Sabha Secretariat Service
Full Name of Cadre: Bihar Vidhan Sabha Secretariat Service

B.S.S - Bihar Secretariat Services (BSS)

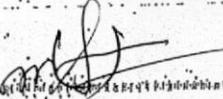
Hometown:

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 13/02/2023

Signature: 

Name of Employee: SHOBHA KUMARI

Designation: Office Attendant

Department: PARTAYA JYOTI SAMEETI

Note: Please sign each page of the declaration. Avast declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

21/4/23